

MR. DEPUTY SPEAKER : Please don't say any thing about self immolation.

SHRIMATI PHOOLAN DEVI : I will die at the door of Kanshi Ram. You please tell me that how is this dual low. All must get equal justice. In one case one person is released and the other is arrested. 250-300 dacoits have been released. I say that if I am guilty, low should punish me. I don't want to live alive. If all have excused then please excuse me. Let me live in the society and also to move in the society. Mr. Deputy Speaker, Sir, this is my submission..(Interruptions)

MR. DEPUTY SPEAKER : Your name is not in the list.

SHRIMATI BHAGWATI DEVI (Gaya) : Mr. Deputy Speaker, Sir, it is the question of a woman. She is Harijan, she is neglected. Due to this, her cases are not being withdrawn. Then Phoolan you hold the gun and we will be with you. what is this, On the one hand one is getting justice and on the other one is being insulted. She is also a member.

MR. DEPUTY SPEAKER : You please sit down.

SHRI SATYA PAL JAIN (Chandigarh) : Mr. Deputy Speaker, Sir, during Zero hour I would like to draw the attention of the Members and the House to one important matter. During the last few days some terrorists boys were arrested in Punjab. During investigation they revealed that they have returned from Pakistan after receiving training. They have also stated the one terrorist was supposed to be used as a human bomb in order to assassinate the Chief Minister of Punjab, Shri Prakash Singh Badal. Earlier also we have assassinated one Chief Minister of Punjab through a human bomb and about 10,000 people have been killed in Punjab. After a great difficulty and by the efforts of each and every one we have been able to establish the peace in Punjab. But in the past days these boys have revealed many things. Out of which 3-4 points are more important. They told that they got training in Pakistan and the ISI has given them full support and assistance there. They also told that they got shelter in Pakistan and use to visit Pakistan frequently. They also told that the ISI had trained them to hatch up a conspiracy against the Leaders of Akali Dal and Bhartiya Janta Party who are the ruling parties in the State. I think that this is a serious issue. One human bomb has been arrested and it is quite possible that some more human bombs might have come there. This question is not of any political party. Any leader can be assassinated. I had earlier also raised this question in the House. At that time the Prime Minister, Shri Indra Kumar Gujral has said that Pakistan is assisting to such activities and is helping the terrorists, we will take action against it and we will lodge our protest against it.

I want to put forth two demands through you to the Government. My first demand is that the leaders of all political parties in Punjab, Specially leaders of Akali

Dal and BJP and the Chief Minister of Punjab, Shri Prakash Singh Badal should be provided with foolproof security. Secondly, at the Pakistan border the people use to come and go frequently, so monitoring and vigil should be maintained, so that people may not come from there. My third and most important demand is that the Government of India should raise this issue with the Government of Pakistan strongly, mere protesting, writing letters and having serious conversation will not solve this issue. Otherwise the peace which has been established after a lot of efforts can once again be jeopardised and mischief can take place in Punjab and in this region, because the new feeling of fraternity of Hindu-Sikh unity and new Akali Dal BJP Government is installed, the efforts are being made to destabilise this Government. Due to this, the situation is aggravated. I would like to draw the attention of the Government towards these activities.

[English]

SHRI P.R. DASMUNSI (Howrah) : Sir, I would like to draw the attention of the House concerning a matter pertaining to my constituency. It is related to the workers of the wagon manufacturing unit of Burn Standard.

The Government gave a solemn assurance through the Ministry of Industry that till the matter was not disposed of by the BIFR, the revival package to support these industries like Jessop, Braithwhite and Burn Standard will continue. Unfortunately, in spite of the fact that the matter has not been disposed of by the BIFR, the package from the Ministry for Jessop and Braithwhite has been cleared. But the package for Burn Standard has been put into the dock till now, resulting in non-supply of wagon orders by the Ministry of Railways, affecting Burn Standard's further plans and programmes. For not clearing the package, thousands of workers, including those engaged in the ancillary units are in a crisis now.

I sincerely appeal to the Ministry of Industry not to make any divide and rule policy. There must be equal treatment and the package for Burn Standard must be cleared in line with that of Jessop and Braithwhite. I make a special appeal to the hon. Minister of Railways. He has introduced a new system. Now, wagon orders are placed along with a substantial advance in order to enable the Railways to execute the orders. The revised wagon order of Burn Standard must be met in order to save the unit and save the workers in my constituency.

SHRI RUPCHAND PAL (Hooghly) : Sir, I support whatever has been said by my esteemed colleague. The hon. Minister of Railways is here. He should respond to this. He had himself given an assurance ... (Interruptions)

[Translation]

SHRI SHYAM BEHARI MISHRA (Bilaur) : Mr. Deputy Speaker, Sir, I would like to draw the attention of the